

**GOVERNMENT OF INDIA**  
**MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA**  
**UNSTARRED QUESTION NO - 1045**  
**ANSWERED ON 05<sup>TH</sup> FEBRUARY 2026**

**NATIONAL HIGHWAY PROJECTS**

**1045. SHRI RAJA RAM SINGH:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

- (a) the details of all National Highway projects sanctioned during the last five years, indicating the name of the project, length, estimated cost, year of sanction and scheduled timeline for completion, State/Union Territory-wise;**
- (b) the current status of implementation of each such project, State/UT-wise, indicating whether the project is completed, under execution or delayed along with the percentage of physical and financial progress achieved so far;**
- (c) the present status of land acquisition for these projects, State/UT-wise, including the extent of land required, land acquired to date, compensation paid and cases pending due to disputes or litigation; and**
- (d) the details of fund allocation, disbursed and expenditure incurred for ongoing National Highway projects during the said period, project-wise and State/UT-wise?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) and (b) The State/UT-wise details of National Highways (NHs) projects sanctioned / awarded during the last five years are at Annexure-I.**

**The State/UT-wise details of NH projects which were sanctioned / awarded during the last five years and are currently under construction are at Annexure-II. Of which, 587 projects have spilled beyond scheduled completion period, without attaining project completion and excluding projects under consideration of termination / foreclosure. Substantial number of under construction projects are targeted to be completed by Financial Year 2026-27 with some projects spilling beyond that.**

**(c) The State/UT-wise details of land required, acquired, compensation paid for the above NH projects and disputes / litigations in connection with land acquisition are at Annexure-III.**

**(d) Allocation of funds for development of NHs are made State/Agency wise and not project wise. The State / UT - wise details of funds allocated and expenditure incurred towards development and maintenance of NHs during the last five financial years are at Annexure-IV.**

**ANNEXURE-I****ANNEXURE REFERRED TO IN REPLY TO PARTS (a) and (b) OF LOK SABHA UNSTARRED QUESTION NO. 1045 ANSWERED ON 05.02.2026 ASKED BY SHRI RAJA RAM SINGH REGARDING NATIONAL HIGHWAY PROJECTS**

**The State/UT-wise details of NHs projects sanctioned / awarded during the last five years**

Sl. No	State / UTs	Total		
		No. of Projects	Length in km	Cost in Rs. crore
1	<b>Andhra Pradesh</b>	<b>145</b>	<b>3633</b>	<b>62614</b>
2	<b>Arunachal Pradesh</b>	<b>44</b>	<b>900</b>	<b>11355</b>
3	<b>Assam</b>	<b>111</b>	<b>1720</b>	<b>47671</b>
4	<b>Bihar</b>	<b>114</b>	<b>2549</b>	<b>70731</b>
5	<b>Chhattisgarh</b>	<b>58</b>	<b>1412</b>	<b>16550</b>
6	<b>Delhi</b>	<b>6</b>	<b>70</b>	<b>6249</b>
7	<b>Goa</b>	<b>43</b>	<b>78</b>	<b>2908</b>
8	<b>Gujarat</b>	<b>115</b>	<b>2185</b>	<b>40881</b>
9	<b>Haryana</b>	<b>55</b>	<b>926</b>	<b>20199</b>
10	<b>Himachal Pradesh</b>	<b>65</b>	<b>885</b>	<b>17765</b>
11	<b>Jammu and Kashmir</b>	<b>61</b>	<b>975</b>	<b>28747</b>
12	<b>Jharkhand</b>	<b>83</b>	<b>1786</b>	<b>29573</b>
13	<b>Karnataka</b>	<b>157</b>	<b>3187</b>	<b>48030</b>
14	<b>Kerala</b>	<b>42</b>	<b>927</b>	<b>28081</b>
15	<b>Ladakh</b>	<b>6</b>	<b>230</b>	<b>2117</b>
16	<b>Madhya Pradesh</b>	<b>141</b>	<b>4019</b>	<b>49763</b>
17	<b>Maharashtra</b>	<b>311</b>	<b>5360</b>	<b>67987</b>
18	<b>Manipur</b>	<b>44</b>	<b>962</b>	<b>12316</b>
19	<b>Meghalaya</b>	<b>44</b>	<b>590</b>	<b>10037</b>

Sl. No	State / UTs	Total		
		No. of Projects	Length in km	Cost in Rs. crore
20	<b>Mizoram</b>	<b>28</b>	<b>504</b>	<b>12214</b>
21	<b>Nagaland</b>	<b>43</b>	<b>915</b>	<b>8682</b>
22	<b>Odisha</b>	<b>129</b>	<b>1761</b>	<b>22654</b>
23	<b>Puducherry</b>	<b>2</b>	<b>11</b>	<b>99</b>
24	<b>Punjab</b>	<b>102</b>	<b>1971</b>	<b>36857</b>
25	<b>Rajasthan</b>	<b>103</b>	<b>3095</b>	<b>23191</b>
26	<b>Sikkim</b>	<b>16</b>	<b>248</b>	<b>4281</b>
27	<b>Tamil Nadu</b>	<b>217</b>	<b>2173</b>	<b>33985</b>
28	<b>Telangana</b>	<b>84</b>	<b>1854</b>	<b>25854</b>
29	<b>Tripura</b>	<b>27</b>	<b>552</b>	<b>9487</b>
30	<b>Uttar Pradesh</b>	<b>174</b>	<b>4566</b>	<b>94165</b>
31	<b>Uttarakhand</b>	<b>137</b>	<b>1241</b>	<b>16278</b>
32	<b>West Bengal</b>	<b>101</b>	<b>801</b>	<b>23035</b>
33	<b>Andaman &amp; Nicobar Islands</b>	<b>3</b>	<b>57</b>	<b>510</b>
34	<b>Daman and Diu</b>	<b>4</b>	<b>47</b>	<b>450</b>

**ANNEXURE-II**

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) and (b) OF LOK  
SABHA UNSTARRED QUESTION NO. 1045 ANSWERED ON 05.02.2026  
ASKED BY SHRI RAJA RAM SINGH REGARDING NATIONAL HIGHWAY  
PROJECTS**

**The State/UT-wise details of NH projects, which were sanctioned / awarded during the last five years and are currently under construction**

<b>Sr. No.</b>	<b>State/UTs</b>	<b>No of Projects</b>
1	<b>Andaman and Nicobar</b>	<b>4</b>
2	<b>Andhra Pradesh</b>	<b>69</b>
3	<b>Arunachal Pradesh</b>	<b>13</b>
4	<b>Assam</b>	<b>48</b>
5	<b>Bihar</b>	<b>54</b>
6	<b>Chhattisgarh</b>	<b>24</b>
7	<b>Dadra &amp; Nagar Haveli and Daman &amp; Diu</b>	<b>3</b>
8	<b>Delhi</b>	<b>1</b>
9	<b>Goa</b>	<b>11</b>
10	<b>Gujarat</b>	<b>31</b>
11	<b>Haryana</b>	<b>13</b>
12	<b>Himachal Pradesh</b>	<b>24</b>
13	<b>Jammu &amp; Kashmir</b>	<b>39</b>
14	<b>Jharkhand</b>	<b>28</b>
15	<b>Karnataka</b>	<b>69</b>
16	<b>Kerala</b>	<b>16</b>
17	<b>Madhya Pradesh</b>	<b>57</b>
18	<b>Maharashtra</b>	<b>99</b>
19	<b>Manipur</b>	<b>26</b>
20	<b>Meghalaya</b>	<b>13</b>
21	<b>Mizoram</b>	<b>14</b>
22	<b>Nagaland</b>	<b>19</b>
23	<b>Odisha</b>	<b>50</b>

<b>Sr. No.</b>	<b>State/UTs</b>	<b>No of Projects</b>
<b>24</b>	<b>Punjab</b>	<b>30</b>
<b>25</b>	<b>Rajasthan</b>	<b>31</b>
<b>26</b>	<b>Sikkim</b>	<b>9</b>
<b>27</b>	<b>Tamil Nadu</b>	<b>32</b>
<b>28</b>	<b>Telangana</b>	<b>39</b>
<b>29</b>	<b>Tripura</b>	<b>11</b>
<b>30</b>	<b>UT Ladakh</b>	<b>4</b>
<b>31</b>	<b>Uttar Pradesh</b>	<b>92</b>
<b>32</b>	<b>Uttarakhand</b>	<b>43</b>
<b>33</b>	<b>West Bengal</b>	<b>22</b>

**ANNEXURE-III****ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 1045 ANSWERED ON 05.02.2026 ASKED BY SHRI RAJA RAM SINGH REGARDING NATIONAL HIGHWAY PROJECTS**

**The State/UT-wise details of land required, acquired, compensation paid for the above NH projects and disputes / litigations in connection with land acquisition**

<b>Sr. No.</b>	<b>State</b>	<b>Total Land Required (in ha)</b>	<b>Total Land Acquired till date (in ha)</b>	<b>Total Compensation paid till date (in Cr.)</b>	<b>No. of cases pending due to disputes or litigation involving land acquisition</b>
1	<b>Andhra Pradesh</b>	<b>6460</b>	<b>6071</b>	<b>2922</b>	<b>22</b>
2	<b>Arunachal Pradesh</b>	<b>1293</b>	<b>1292</b>	<b>472</b>	<b>2</b>
3	<b>Assam</b>	<b>3156</b>	<b>3098</b>	<b>5685</b>	<b>22</b>
4	<b>Bihar</b>	<b>6204</b>	<b>5923</b>	<b>5354</b>	<b>15</b>
5	<b>Chhattisgarh</b>	<b>1628</b>	<b>1519</b>	<b>1158</b>	<b>5</b>
	<b>Delhi</b>	<b>34</b>	<b>0</b>	<b>0</b>	<b>0</b>
7	<b>Goa</b>	<b>1</b>	<b>1</b>	<b>0</b>	<b>0</b>
8	<b>Gujarat</b>	<b>3304</b>	<b>3151</b>	<b>5470</b>	<b>7</b>
9	<b>Haryana</b>	<b>1607</b>	<b>1513</b>	<b>4110</b>	<b>7</b>
10	<b>Himachal Pradesh</b>	<b>887</b>	<b>934</b>	<b>4694</b>	<b>15</b>
11	<b>Jammu and Kashmir</b>	<b>1541</b>	<b>1515</b>	<b>5700</b>	<b>7</b>
12	<b>Jharkhand</b>	<b>1969</b>	<b>1573</b>	<b>2282</b>	<b>8</b>
13	<b>Karnataka</b>	<b>6028</b>	<b>5620</b>	<b>6293</b>	<b>28</b>
14	<b>Kerala</b>	<b>2054</b>	<b>1294</b>	<b>16289</b>	<b>9</b>
15	<b>Ladakh</b>	<b>31</b>	<b>31</b>	<b>193</b>	<b>1</b>
16	<b>Madhya Pradesh</b>	<b>6226</b>	<b>5747</b>	<b>2883</b>	<b>22</b>
17	<b>Maharashtra</b>	<b>3046</b>	<b>2766</b>	<b>10922</b>	<b>21</b>

<b>Sr. No.</b>	<b>State</b>	<b>Total Land Required (in ha)</b>	<b>Total Land Acquired till date (in ha)</b>	<b>Total Compensation paid till date (in Cr.)</b>	<b>No. of cases pending due to disputes or litigation involving land acquisition</b>
<b>18</b>	<b>Manipur</b>	<b>1392</b>	<b>1308</b>	<b>1844</b>	<b>11</b>
<b>19</b>	<b>Meghalaya</b>	<b>644</b>	<b>644</b>	<b>1537</b>	<b>2</b>
<b>20</b>	<b>Mizoram</b>	<b>737</b>	<b>622</b>	<b>1384</b>	<b>0</b>
<b>21</b>	<b>Nagaland</b>	<b>891</b>	<b>674</b>	<b>465</b>	<b>2</b>
<b>22</b>	<b>Odisha</b>	<b>1806</b>	<b>1575</b>	<b>1443</b>	<b>17</b>
<b>23</b>	<b>Punjab</b>	<b>6277</b>	<b>6153</b>	<b>10513</b>	<b>17</b>
<b>24</b>	<b>Rajasthan</b>	<b>2141</b>	<b>2107</b>	<b>1089</b>	<b>5</b>
<b>25</b>	<b>Sikkim</b>	<b>50</b>	<b>50</b>	<b>321</b>	<b>0</b>
<b>26</b>	<b>Tamil Nadu</b>	<b>2484</b>	<b>2422</b>	<b>5911</b>	<b>4</b>
<b>27</b>	<b>Telangana</b>	<b>3297</b>	<b>2942</b>	<b>1852</b>	<b>14</b>
<b>38</b>	<b>Tripura</b>	<b>478</b>	<b>478</b>	<b>796</b>	<b>3</b>
<b>29</b>	<b>Uttar Pradesh</b>	<b>9811</b>	<b>8997</b>	<b>18928</b>	<b>53</b>
<b>30</b>	<b>Uttarakhand</b>	<b>670</b>	<b>641</b>	<b>1855</b>	<b>6</b>
<b>31</b>	<b>West Bengal</b>	<b>525</b>	<b>498</b>	<b>3013</b>	<b>5</b>

**ANNEXURE-IV****ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 1045 ANSWERED ON 05.02.2026 ASKED BY SHRI RAJA RAM SINGH REGARDING NATIONAL HIGHWAY PROJECTS**

**The State / UT - wise details of funds allocated and expenditure incurred towards development and maintenance of NHs during the last five financial years**

**(Amount in ₹ Crore)**

<b>Sr. No.</b>	<b>State/UT</b>	<b>Total</b>	
		<b>Allocation</b>	<b>Expenditure</b>
1	<b>Andhra Pradesh</b>	<b>40,345</b>	<b>40,324</b>
2	<b>Arunachal Pradesh</b>	<b>14,991</b>	<b>14,618</b>
3	<b>Assam</b>	<b>27,806</b>	<b>27,804</b>
4	<b>Bihar</b>	<b>44,826</b>	<b>44,826</b>
5	<b>Chhattisgarh</b>	<b>13,275</b>	<b>13,163</b>
6	<b>Goa</b>	<b>3,493</b>	<b>3,293</b>
7	<b>Gujarat</b>	<b>47,236</b>	<b>47,065</b>
8	<b>Haryana</b>	<b>32,231</b>	<b>32,184</b>
9	<b>Himachal Pradesh</b>	<b>18,904</b>	<b>18,900</b>
10	<b>Jharkhand</b>	<b>18,540</b>	<b>18,375</b>
11	<b>Karnataka</b>	<b>44,124</b>	<b>43,796</b>
12	<b>Kerala</b>	<b>42,480</b>	<b>42,462</b>
13	<b>Madhya Pradesh</b>	<b>38,732</b>	<b>38,712</b>
14	<b>Maharashtra</b>	<b>96,418</b>	<b>96,233</b>
15	<b>Manipur</b>	<b>10,473</b>	<b>10,466</b>
16	<b>Meghalaya</b>	<b>6,002</b>	<b>5,864</b>
17	<b>Mizoram</b>	<b>10,813</b>	<b>10,790</b>
18	<b>Nagaland</b>	<b>9,086</b>	<b>9,005</b>
19	<b>Odisha</b>	<b>26,558</b>	<b>26,223</b>
20	<b>Punjab</b>	<b>41,129</b>	<b>40,890</b>
21	<b>Rajasthan</b>	<b>43,616</b>	<b>43,587</b>
22	<b>Sikkim</b>	<b>4,029</b>	<b>3,997</b>
23	<b>Tamil Nadu</b>	<b>36,405</b>	<b>36,396</b>
24	<b>Telangana</b>	<b>23,668</b>	<b>23,600</b>
25	<b>Tripura</b>	<b>5,591</b>	<b>5,580</b>

(Amount in ₹ Crore)

Sr. No.	State/UT	Total	
		Allocation	Expenditure
26	<b>Uttar Pradesh</b>	<b>102,961</b>	<b>102,944</b>
27	<b>Uttarakhand</b>	<b>16,672</b>	<b>16,511</b>
28	<b>West Bengal</b>	<b>15,137</b>	<b>15,136</b>
29	<b>Andaman &amp; Nicobar Islands</b>	<b>1,038</b>	<b>1,038</b>
30	<b>Chandigarh</b>	<b>9</b>	<b>9</b>
31	<b>Dadra &amp; Nagar Haveli</b>	<b>201</b>	<b>147</b>
32	<b>Daman &amp; Diu</b>		
33	<b>Delhi</b>	<b>15,706</b>	<b>15,706</b>
34	<b>Jammu &amp; Kashmir</b>	<b>37,978</b>	<b>37,851</b>
35	<b>Ladakh</b>	<b>2,402</b>	<b>2,376</b>
36	<b>Puducherry</b>	<b>147</b>	<b>141</b>

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